

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 18.08.2022 (THURSDAY)**

## **COURT – IV**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 747 of 2021 & I.A. No. 2618 of 2022	Arun Chadha Vs. Ramesh Kumar Suneja & Ors.  <b>With</b>	Abhishek Anand	Aditi Sinha Piyush Singh-R1-3 Harsh Sinha-R4
<b>2.</b>	Comp. App. (AT) (Ins) No. 748 of 2021 & I.A. No. 2125 of 2022	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	Aditya Parolia	Abhishek Anand Samriddh Bindal-R1 Abhishek Sharma-R2

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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**